

[*Translation*]**Management of Private Companies**

5840. SHRI UPENDRANATH VERMA:
Will the Minister of FINANCE be pleased to state:

(a) the policy of Government regarding management of the companies in which Government institutions are the majority share-holders:

(b) the percentage of shares of the Tata Iron and Steel Company (TISCO) held, separately, by public financial institutions, Tatas and other small shareholders:

(c) whether the management of the TISCO has always been in the hands of Tatas; and

(d) if so, the reasons therefor?

THE MINISTER OF FINANCE (PROF. MADHU DANDAVATE): (a) Institutions operate within their own norms guidelines and exercise their judgement in various matters, including management, relating to the Companies in which they have a share-holding.

(b) According to the information given by the Department of Company Affairs, details of percentage shareholding by various categories as on 22.7.1988, is as follows:

	<i>% of the total Equity Share Capital</i>
Foreign nationals	0.46
Life Insurance Corporation of India	18.02
Unit Trust of India	17.44
General Insurance Corporation of India	0.18
Nationalised Banks	3.19
Government Companies	7.83
State Government	0.05
State Financial Corporation	0.27
Tata Companies	3.16
Other Companies	4.77
Directors and their relatives (as defined in Section 6), their shareholdings and directorships	0.28
Other top 50 shareholders	1.91

(c) and (d). TISCO is a Board-managed Company. The Board of the company comprised 19 Directors as on 1.7.1989, of which 2 were from Tata family, 2 were nominees of Public Financial Institutions, 1 was nominee of the Government of India and the rest were individuals/industrialists.

Foreign Tourists in Bihar

5841. SHRI RAJ MANGAL MISHRA:
Will the Minister of TOURISM be pleased to

state the number of foreign tourists who visited Bihar particularly Nalanda, Pavapuri and Rajgir during the last three years and the amount of foreign exchange earned thereby?

THE MINISTER OF COMMERCE AND TOURISM (SHRI ARUN KUMAR NEHRU):
As per the information available from the State Government, the number of foreign tourists who visited Nalanda, Pavapuri and Rajgir during the last two years are as given below:—

	<i>No. of foreign tourists</i>	
	<i>1988</i>	<i>1989</i>
Rajgir	338	265
Pavapuri	22	75
Nalanda	141	108

The comparable figures for the year 1987 and State/place wise estimates of foreign exchange earnings from tourism have not been compiled.

[English]

Subsidy for New Rubber Planting

5842. SHRI PALAI K.M. MATHEW:
Will the Minister of COMMERCE be pleased to state:

(a) whether Government are aware that the subsidy for new planting, replanting etc. given to the Rubber growers in Kerala by Rubber Board is quite inadequate;

(b) if so, whether Government propose to increase the subsidy reasonably within a fixed time frame;

(c) if so, the time within which it would be done; and

(d) if not, the reasons therefor?

THE MINISTER OF ENERGY AND MINISTER OF CIVIL AVIATION (SHRI ARIF MOHAMMAD KHAN): (a) to (d). The rates of financial assistance given as subsidy to the rubber growers for new planting/replanting have been revised from time to time, based on the cost of planting and maintenance upto various stages. The rates in existence have been fixed in 1987.

The Rubber Board in the draft 8th Plan has proposed enhanced rates under various subsidy schemes.

However, pending finalisation of 8th Five Year Plan, it would not be possible to indi-